

[English]

Agreement with US on Drug Related Matters

7649. SHRI PRAKASH KOKO
BRAHMBHATT:
SHRI KUSUMA KRISHNA
MURTHY:

Will the Minister of FINANCE be pleased to state:

(a) whether India and U S have reached a bilateral agreement to enhance cooperation on drug related matters;

(b) if so, the main points of the agreement;

(c) by that time final decision is likely to be taken; and

(d) to what extent consumption of drugs will be checked after this agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d) A bilateral agreement between the Government of India and the Government of United States of America for enlargement of cooperation in the areas of drug abuse prevention was signed on 29.3 1990. The agreement, inter alia, provides for the following:

- i) exchange of operational, technical and general nature information between Narcotics Control Bureau and Drug Enforcement Administration;
- ii) training of drug enforcement officers of both the countries on long-term basis;
- iii) training of technical personnel in drug testing and establishment of

adequate infrastructure and laboratory facilities;

- iv) purchase of equipment, assistance for training in counselling and de-addiction;
- v) establishment of a model rehabilitation centre; and
- vi) the Government of U.S.A. shall continue to support the concept of traditional suppliers and make maximum efforts to ensure imports of atleast 80% of their opiate raw materials requirements from the traditional supplier countries, like India.

The two governments expect that the agreement would help in prevention of Illicit Traffic and consumption of Illicit drugs. While no quantity estimates are possible, the agreement envisages reduction of demand through prevention, treatment and public awareness activities.

Land for New Five Star Hotels

7650. SHRI HARI SHANKAR MAHALE:
Will the Minister of TOURISM be pleased to state:

(a) whether Government propose to open some new five star hotels in Delhi;

(b) whether any land has been allotted for the purpose; and

(c) if so, the location thereof and the provision made for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Government does not propose

to set up new five star hotels in Delhi at present.

(b) and (c). Does not arise.

(Interruptions)

[*English*]

MR. SPEAKER: Mr. Mathew.

(Interruptions)

[*Translation*]

MR. SPEAKER: Jai Prakash ji, I have called Mr. Mathew, you may please take your seat, You are raising all and sundry points, but I have not allowed you as yet.

(Interruptions)

[*English*]

SHRI PALLAI K.M. MATHEW (Idukki): The huge and unprecedented crash in the price of pepper this year has brought the farmers on the verge of ruin. Kerala's economy is on the brink of shatter in a big way. The price has come down from Rs. 6000 to Rs. 3000. The cost of production is an all-time high. Extensive areas of pepper cultivation have been totally devastated by certain fatal plant diseases like quickwilt and flea-bettle. More than five lakhs of farmers are in a most miserable condition. The Government should intervene immediately to fix the minimum price at Rs. 5000 a quintal and to take all other necessary steps.

[*Translation*]

SHRI YUVRAJ (Katihar): Mr. Speaker, Sir, I want to make a submission about the entire North Bihar. There is acute shortage of drinking water there and the action taken by the State Government is not sufficient because hundreds of tubewells are lying out of order. The Government has not taken any

action for repairing these tubewells. The people of weaker sections are facing more hardships. The despite allocation of amount for it, the work is not being done there. The poor people are facing crises due to acute shortage of drinking water in this scorching summer what to talk of other things, this Government is unable to provide even drinking water to the people. I would like to submit that in order to solve drinking water problem in Bihar, a time bound programme should be formulated by releasing additional grants, is necessary, to the Government to Bihar for this purpose. *(Interruptions)*

MR. SPEAKER: Please take your seat. Shri Rajveer Singh.

SHRI RAJVEER SINGH (Aonla): Today a serious matter has been reported in the newspapers. An innocent child of six years was kidnapped near Ghaziabad from a bus of Delhi Public School yesterday. His mother sent him to the school and now he is missing. Through you, I would like to request the Government to take steps to trace the child named Kavish Diwakar and in order to save his life the entire House should lend support to my request to the Government to take immediate action in the matter. Moreover, this is the sixth incident of kidnapping there.

MR. SPEAKER: All right, you made your point.

SHRI BRIJ BHUSHAN TIWARI (Domariaganj): The hired goons of the owner of the Chawla Plastic Factory, Mayapuri made brutal attack on the workers with lathis and axes on 30th April. As many as 34 workers received injuries and they had to be admitted to the hospital. The women were also severely beaten up. But the Delhi Police has neither registered case against the owner of that factory nor arrested him so far. Therefore, I would like to request the Government that Mr. Chawla, the owner of that factory should be arrested immediately. The workers were agitating for their demands. The harassment of the workers be stopped and their grievances redressed forth with.